

**Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Direct Taxes**

New Delhi, 30<sup>th</sup> September, 2022

**PRESS RELEASE**

**CBDT extends due date for filing of various reports of audit for the  
Assessment Year 2022-23 under the Income-tax Act,1961**

On consideration of difficulties faced by the taxpayers and other stakeholders in filing of various reports of audit for the Assessment Year 2022-23 under the Income-tax Act,1961(Act), Central Board of Direct Taxes (CBDT) has decided to extend the due date for filing of various reports of audit for the Assessment Year 2022-23, which was 30<sup>th</sup> September, 2022 to **07<sup>th</sup> October, 2022** in the case of certain category of assessees for whom the due date was 30.09.2022.

CBDT Circular No. 19/2022 in F.No.225/49/2022/ITA-II dated 30.09.2022 issued.

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(Media & Technical Policy)  
Official Spokesperson, CBDT